

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 18<sup>th</sup> APRIL, 2024, 10:30 A.M.**

**CP (CAA)/2/GB/2023  
In (CA (CAA)/2/GB/2023)**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	Universal Exports Pvt. Ltd. 2. Pathankote Industries Pvt. Ltd. (Transferor Companies) And R.G. Agencies Pvt. Ltd. (Transferee Company)
<b>UNDER SECTION</b>	U/s 230-232 of Companies Act, 2013

For Petitioner (s) : Mr. Babu Lal Patni, CS

For Respondent (s) :

**ORDER**

Learned Authorized Representative CS Mr. Babu Lal Patni is present on behalf of the applicant and submits that he has already submitted reply in response to the observations of the Regional Director. However, there is no appearance for the Regional Director, today.

In view of the same, matter adjourned to **03.05.2024** for hearing.

Regional Director to be present either in person or through his authorized representative.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**H.V. Subba Rao  
Member (Judicial)**